

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 5238

TO BE ANSWERED ON WEDNESDAY, 05th APRIL, 2017

MODEL CODE OF CONDUCT

† 5238. SHRI SUSHIL KUMAR SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any review has been conducted regarding tampering of EVMs, violation of Model Code of Conduct and the funds spent by the candidates during the recently conducted elections in the country;
- (b) if so, whether the Government and the Election Commission have received complaints about tampering of EVMs and violation of model code of conduct by various political parties and over spending by the candidate during the elections;
- (c) if so, the details thereof; and
- (d) the details of the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a) to (d): The information is being collected and will be laid on the Table of the House.
